

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Writ Jurisdiction)
W.P. (C) No. 2365 of 2010

.....

Adarsh Sahkari Grih Nirman Samiti Ltd. & Another
..... Petitioners

Versus

State of Jharkhand & Another Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Petitioners : Mr. Abhishek Sinha, Advocate.
For the Respondent/State : Mr. Rahul Saboo, S.C.-I

.....

07/08.09.2021.

Let the case go out of my list to be placed before appropriate Bench after taking necessary permission from Hon'ble the Chief Justice.

(Kailash Prasad Deo, J.)

Sunil/-